

(b) The headquarters of these Gangmen being Pradhankhanta, they are not entitled for any travelling allowance.

(c) All cases, where claims are substantiated by records, overtime allowance, as per extent rules, has been paid.

(d) Overtime bill is under scrutiny and arrangement is being made for payment shortly.

**New Express Train between Puri/
Bhubaneshwar and New Delhi**

7832. SHRI RAM CHANDRA, RATH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the proposal for the introduction of a new Express train between Puri/Bhubaneshwar and New Delhi via. Khargpur, Adra, Asansol, Varanasi and Mughalsarai was rejected by the Railway Board during 1977-78;

(b) if so, the reasons therefor;

(c) whether his Ministry will now accept this proposal and priority will be given while introducing the new trains during Sixth Plan period; and

(d) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Due to line capacity constraints and other operational difficulty, it was not found feasible to introduce a train between Puri and New Delhi via. Adra, Asansol during 1977-78.

(c) and (d). With effect from 1.4.80, 175/176 Puri-New Delhi Tri-weekly Neelachal Express already been introduced which runs via. Tatanagar, Bokaro Steel City, Gaya, Mughalsarai, Varanasi to connect important pilgrim centres and industrial centres like Tatanagar and Bokaro Steel City and also backward areas of Chhotanagpur with the Union Capital.

Filling up Forms Reservation

7833. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Southern Railway has discontinued the practice of filling up reservation forms for Vaigai Express starting from Madurai;

(b) if so, the reasons therefor; and

(c) whether Government are aware that this discontinuance has resulted in blackmarketing of tickets?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) The practice of filling up of requisition forms by passengers for reservation for seats by short distance day time trains was discontinued in 1980 to provide quick service to passengers at the reservation counters.

(c) No such complaint has been received.

**Working of National Institute of
Health and Family Welfare,
Munirka, New Delhi**

7834. SHRI RAGHUNATH SINGH VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the working hours of the Family Welfare Centre in the National Institute of Health and Family Welfare, Munirka, New Delhi, are from 9.30 A.M. to 1.00 P.M.;

(b) if so, whether Government are aware that neither the doctors nor the receptionists come to the Centre before 10.30 A.M.;

(c) whether despite the fact that a very small number of patients come to the Centre, the doctors do not attend to them properly and the

patients are put off months after month on one pretext or the other;

(d) whether some cases are under treatment in the Centre since 1978; if so, the number of such cases and the reasons for taking such a long time to cure them;

(e) whether Government propose to keep a complaint register or a suggestion box at some suitable place at the entrance of the Centre to enable the patients to bring their difficulties to the notice of Government; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) The doctors and other staff of the Centre come to the Centre regularly in time, but once a week attend to the staff meeting held in the Institute before coming to the Centre.

(c) No such complaints have been received.

(d) Yes. About 17 couples who were registered in 1978 have been attending the clinic during January-March 1981. Many cases visiting the Institute are difficult and complicated ones. A number of patients with infertility and other reproductive disorders had been under investigation and treatment since 1978. Management of infertile cases is a very time-consuming procedure which requires a great deal of patience on the part of couples as well as doctors.

(e) It is primarily a research centre and not a routine service centre. Authorities at the centre are available for listening to the hardship of the clientele. However, a complaint register has now been kept at the centre.

(f) Does not arise.

दो विधायकों से ज्ञापन

7835. श्री रामावतार शास्त्री: क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कुछ दिन पहले पूर्वी रेलवे के महाप्रबन्धक को, उनके माधुपुर दौरे के दौरान दो विधायकों तथा स्थानीय लोगों की ओर से एक ज्ञापन दिया गया था ;

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं; और

(ग) इस पर सरकार की क्या प्रतिक्रिया है ?

रेल मंत्रालय तथा संसदीय कार्य तथा विभाग में उपर्युक्त (श्री मल्लिकार्जुन) :

(क) जी, हां ।

(ख) और (ग). ज्ञापन में एक नई गाड़ी चलाना, वर्तमान गाड़ियों के अतिरिक्त ठहरावों की व्यवस्था तथा श्रद्धाओं में आरक्षण के लिए कोटा निर्धारित करना शामिल था । इन मामलों पर गुणावगुण के आधार पर विचार किया जायेगा ।

Tickets for Tamil Nadu Express

7836. SHRI T. R. SHAMANNA: Will the Minister of RAILWAYS be pleased to state whether Government are aware that tickets are issued from Bangalore to Delhi in Tamil Nadu Express whereas there is no arrangement or quota for issuing tickets from Delhi to Bangalore through Tamil Nadu Express?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): It is proposed to pro-